

F. No. J-11014/1/2017-Judl.(Part-3)

Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,

Dated 9th October, 2017

ORDER

The President is pleased to **extend** the terms of following four Advocates (ex-Asst. SGIs), as mentioned in table 'A' below, as the Assistant Solicitors General of India for the High Courts as shown against each (in Column 'IV' of table 'A'), for a period of three years with effect from the date of expiry of their earlier terms as Asst. SGIs as shown against each (in column 'V' of table 'A'), or until further orders, whichever is earlier:

Table 'A'
ASSISTANT SOLICITOR GENERAL OF INDIA
(Extension of terms)

Sl. No.	Name of Advocate (S/Shri)	Contact details	Name of High Court	Date of expiry of term as Asstt. SGI (w.e.f.)
I	II	III	IV	V
1.	Jinendra Kumar Jain	P/63, Shishak Colony, Cherital Ward, Near State Bank Colony, Jabalpur, (Madhya Pradesh). Mob: 9425387539	High Court of Madhya Pradesh at Jabalpur (PB)	09.12.2017
2.	Vivek Khedkar	Vinchukar's Goth, Chawri Bazar, Lashkar, Gwalior-474001 (MP) Tel. 0751-2429736 Mob: 9827074774 & 8889774774	High Court of Madhya Pradesh, Bench at Gwalior	22.09.2017
3.	Deepak Rawal	RH-71, Slice-1, Sector-A, Scheme No. 78, Aaaranya Nagar, Indore (MP). Mob: 9826090195	High Court of Madhya Pradesh, Bench at Indore	28.09.2017
4.	Rajiv Sinha	203, Shree Tower, Kadru Main Road, Ranchi-834002. Mob: 9334724795	High Court of Jharkhand at Ranchi	03.11.2017

Shankar
9.10.17

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

4. Hindi version of this order will follow.

Inder Kumar
9-10-17
(Inder Kumar)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General of India/PS to Solicitor General of India/PS to Addl. Solicitors Generals of India.
3. All the Assistant Solicitor General of India in various High Courts.
4. The Registrar, High Court of Madhya Pradesh at Jabalpur and its Benches at Gwalior & Indore.
5. The Registrar, High Court of Jharkhand at Ranchi.
6. All the four Asst. SGIs at the addresses as mentioned in table 'A' above.
7. The Cash (LA) Section, w. r. t. payment of retainership fee to the above Asst. SGIs w.e.f. the dates as mentioned against each in **col. V** in the table 'A' above.
8. The Pay & Account Office, Department of Legal Affairs.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.

(D. Srinivas)

(D. Srinivas)
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